GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:70 ANSWERED ON:21.07.2015 Human Trafficking

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether incidents of human trafficking are constantly being reported in various parts of the country including at ports, airports and international borders;
- (b) if so, the details thereof including the number of such cases reported and persons arrested during each of the last three years and the current year, State/port/ airport and border-wise;
- (c) whether five States namely, West Bengal, Uttar Pradesh, Delhi, Maharashtra and Jharkhand have proposed joint efforts to address the issue and if so, the details thereof;
- (d) whether any Memorandum of Understanding has been signed with Bangladesh to prevent trafficking in women and children and if so, the details thereof; and
- (e) the measures taken by the Government to prevent human trafficking within the country and also at International borders including creation of One Stop Centres in areas having higher incidents of human trafficking?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): As per the information furnished by the National Crime Records Bureau(NCRB), total of number of cases related to Human Trafficking registered during 2012, 2013 and 2014 were 3554, 3940 and 5466 respectively and state/UT wise details are enclosed at Annexure-I. â€|.2/

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Border Security Force (BSF) and Sashastra Seema Bal (SSB) have been mandated to guard various borders of the country. Border Security Force has been deployed to guard Indo-Bangladesh and Indo-Pakistan borders, whereas Sashastra Seema Bal (SSB) has been deployed to guard Indo-Nepal and Indo-Bhutan borders. Details of Human Trafficking cases reported on Indo-Nepal & Indo-Bhutan Borders are at Annexure-II. Details of apprehension of Women and children along Indo-Bangladesh & Indo-Pak borders are at Annexure-III.

Data on cases of Human Trafficking at the ports/Airports is not maintained centrally.

- (c): Investigating Officers in the States cooperate with each other for the purposes of effective investigation of the cases and rescue of the victims. State Nodal Officers of Human Trafficking and Anti Human Trafficking Units interact with their counterparts in other States/UTs for this purpose.
- (d): Yes, Madam. A Memorandum of Understanding(MoU) between Government of India and Government of Bangladesh on bilateral cooperation for prevention of Human Trafficking has been signed during the recent visit of Hon'ble Prime Minister to Bangladesh during 6-7 June, 2015. The salient features of the MoU are to strengthen cooperation to prevent all forms of human trafficking; especially trafficking of Women and Children; Rescue, Recovery, ensuring the speedy investigation and prosecution of traffickers and organized crime syndicates in either country, including the repatriation and reintegration of the victims as expeditiously as possible.
- (e): The Government of India has taken various steps to combat human trafficking and has adopted a multi-pronged approach alongwith concerned Ministries and stakeholders, as detailed below:-
- (i) Enactment of Criminal Law (Amendment) Act, 2013, wherein Section 370 of the Indian Penal Code has been substituted with Section 370 and 370A of IPC which provide for comprehensive measures to counter the menace of Human Trafficking.
- (ii) Establishment of Anti Human Trafficking Units(AHTUs) in 225 districts of the country.

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- (iii) Issued comprehensive Advisories on Human Trafficking (available at http://stophumantrafficking-mha.nic.in/forms/Sublink1.aspx? lid=92).
- (iv) Organized periodic meetings with Nodal Officers of AHTUs and concerned Ministries to review the efforts to combat Human Trafficking.
- (v) The Ministry of Women and Child Development (MWCD) constituted a Central Advisory Committee (CAC) under the Chairpersonship of Secretary, MWCD, the Government of India to advise on the issues relating to trafficking.
- (vi) The Ministry of Women and Child Development is implementing Ujjawala A comprehensive Scheme for Prevention of Trafficking and Rescue, Rehabilitation, Re-integration and Repatriation of Victims of Trafficking.
- (vii) Sashstra Seema Bal (SSB) sensitize its troops and organize awareness programmes in bordering areas for making people aware of the menace of Human trafficking regularly. A bilateral sharing mechanism for sharing of information on Human Trafficking has also been established with Nepalese/Bhutanese counterparts. All the Frontier HQrs have been instructed to extend all the possible help to the NGOs/Organisation working on Anti Human Trafficking Units.
- (viii) Measures implemented by BSF to contain illegal crossing from across the borders, inter-alia include effective domination/surveillance of the border by carrying out round the clock patrolling, laying nakas; identification of Border Out Posts (BOPs) vulnerable to Human Trafficking; sharing of list of touts with counterpart; maintaining record of villagers residing in border areas at BOPs; frequent meetings with village pradhans, Panchayat members and villagers; erection of fencing on the International Border; installation of floodlights along the border and introduction of force multipliers and Hi-tech Surveillance equipment.
